


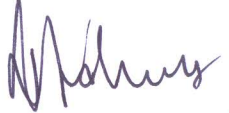

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/180/2016
NAME OF THE PETITIONER(S) : A.K. Mansoor
NAME OF THE RESPONDENT(S) : M/s Indo – Asian News Channel Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1) (For)	HARISHANKAR MANI. SANDEEP KUMAR.	Counsel for R7	
2)	for M/s - PUSHPA MENON R. HARISHANKAR	Counsel for R1 to R3	
3.	A.M. Sridharan	Counsel for Petitioner	

ORDER

Shri A M Sridharan, counsel for petitioner present. Shri R Harishankar, counsel for R1 to R3 and Shri Sandeep Kumar, counsel for R7 are present. Counsel for petitioner stated that he is filing an application to amend the petition for mentioning the correct address of R8 as the address given in the petition is not correct. He is directed to ^{file correct} ~~amend~~ the address and also to cause private notice on R8 in the correct address and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. At request time extended. Put up on 24.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)